

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:5682
ANSWERED ON:28.04.2015
PROHIBITED ZONE
Patole Shri Nanabhau Falgunrao

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Union Government has received any proposal from the State Government of Maharashtra with regard to Central Assistance for protection of families living in the prohibited (dim-buffer) zone of Nagzira Bagh, Nanegaon in the State;
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a) No proposal with regard to central assistance for protection of families living in the prohibited deemed buffer of Nawegaon-Nagzira Tiger Reserve has been received by the Union Government from the State Government of Maharashtra.
- (b) & (c) Questions do not arise.